

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 11th October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 104/2017(CZ)	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 108/2017(CZ)(THC) (W.P.No.19193 /14)	Akhtar Dairy Vs State of M.P. & Ors.	Mr. Vasant Roland Daniel, Adv. for Petitioner	
3.	Original Application No. 109/2017(CZ)(THC) (W.P.No.19466 /14)	Amar Nath Yadav Vs State of M.P. & Ors.	Mr. Manoj Kumar Sharma, Adv. for Petitioner	
FOR HEARING				
4.	Original Application No. 155/2016(CZ)	Sanjay Yadav Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv.	
5.	Original Application No. 103/2017(CZ)	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv.	
6.	Original Application No. 149/2016(CZ) (M.A.No.422/17)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 48/2017(CZ)	Fakeer Mohammad Vs State of Madhya Pradesh	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv.	
8.	Appeal No. 26/2017(CZ) (M.A.No.378/17)	Ruchir Mayank Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv.	
9.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv.	
10.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) (M.A.No.121/17)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3Ors. Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
11.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	

12.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma,Adv. Mr. OmShankarShrivastav,Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Shrey Raj Saxena, Adv.	
13.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. DharamveerSharma,Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran,Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
14.	Original Application No. 81/2016(CZ) (M.A.No.374/17)	Maharishi Shiksha Sansthan Vs. State of M.P.& 3 Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
15.	Original Application No. 80/2017(CZ)	Kishore Samrite Vs Union of India & 7 Ors.	Mr. R.S. Verma, Adv. Mr. DharamveerSharma,Adv.	
16.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastav,Adv.	
17.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar, Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Vijay Choudhary Adv.	

Date: 11th October, 2017

TIME: 3.00PM hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
18.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Department, MP	Mr. Dharamveer Sharma, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in